The Proposed Combination relates to an acquisition by PVR Limited ("PVR" or "Acquirer") of an undertaking of DLF Utilities Limited ("DUL") which houses the business of film exhibition ("Target Business /DT"), as a going concern/running business by way of a slump sale. The Proposed Combination, involves the acquisition of 39 cinema screens (29 existing and 10 upcoming) of DUL by the Acquirer together with infrastructure and operations associated with these cinema screens. The Proposed Combination would fall under Section 5(a) of the Competition Act, 2002. (PVR/Acquirer and DUL are collectively referred to as Parties).

In addition to the film exhibition business, PVR (through its subsidiaries) is also involved in the business of (i) distributing non-studio/independent international films in India, (ii) operating 6 bowling alleys under the brand name "bluO"; (iii) in-mall entertainment, gaming and food joints; (iv) manufacture and sale of gourmet popcorn; and (v) two casual dining restaurants located in Delhi and Bangalore. In addition to the film exhibition business, DUL is also involved in the business of real estate, power and facility management business and also runs food courts and restaurants in NCR.

For the purposes of the Proposed Combination, the Parties are active in the provision of film exhibition services through theatres located in (i) Delhi - NCR (Delhi, Noida and Gurgaon); and (ii) Chandigarh.